

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2857  
ANSWERED ON:15.03.2010  
PENDING CBI CASES  
Bali Ram Dr.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the details of the officials/staff working in Mahanagar Telephone Nigam Limited (MTNL) and Bharat Sanchar Nigam Limited (BSNL) against whom Central Bureau of Investigation (CBI) cases are pending in various courts, State-wise; and
- (b) the details of disciplinary action taken or proposed to be taken by the Government against the aforesaid officials/staff?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) & (b) The information is placed in the Annexure-I & II.